

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:464

ANSWERED ON:19.04.2001

CNG

A.P. JITHENDER REDDY;SHYAMA SINGH

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the norms adopted to allot CNG agencies in various States;

(b) whether the Indraprastha Gas Company Limited has expressed their inability to supply CNG for a large number of vehicles in the capital;

(c) if so, whether the Government have formulated any new scheme to make availability of CNG in the capital in view of Supreme Court's orders to run almost all commercial vehicles on CNG; and

(d) if so, the details in this regard?

Answer

Minister for Petroleum and Natural Gas (SHRI RAM NAIK)

(a) to (d) : A statement is laid on the Table of the House.